

have given a statement before a magistrate in which they have disclosed that they were trained by Pakistan army officials as well as some foreign army officials. These things I want to know. That is my trouble.

SHRI JAWAHARLAL NEHRU: I do not know about these particular four, but many others who have been arrested, coming from Pakistan, have given statements of that type. There is nothing secret about it. I have not got the statements.

MR. CHAIRMAN: They may not have been interested in those four particularly because many others have been arrested and have given statements.

SHRI FARIDUL HAQ ANSARI: The hon. Member on my left has definitely said that certain statements have appeared in the papers. May I know whether the Government have seen those statements in the papers or they have not seen?

SHRI JAWAHARLAL NEHRU: I may have seen it. I have forgotten about it.

SHRI N. SRI RAMA REDDY: Normally if the neighbouring countries are training their own army personnel and others, it could be understood. But running training camps for sabotage work is a very hostile act, according to what I understand. I would like to know what the Prime Minister has done in this regard to stop such hostile activities on the part of Pakistan, whether the U.N. Observers could intervene in this matter and stop the Pakistan Government from doing such sabotage activities.

SHRI JAWAHARLAL NEHRU: Obviously it is a very serious matter to have camps for saboteurs. We have given publicity to the fact repeatedly, it has come out, I believe, in various cases too, trials that are going on, and

I believe that the attention of the U.N. Observers has also been drawn to it.

*393. [The questioner (Shri V. M. Chordia) was absent. For answer, vide cols. 3065-66 infra.]

*594. [The questioner (Dr. A. Subba Rao) was absent. For answer, vide col. 3067 infra.]

*595. [The questioner (Shri R. S. Khandekar) was absent. For answer, vide cols. 3067-68 infra.]

GUEST HOUSES IN MECCA

*596. SHRI ANSARUDDIN AHMAD: Will the PRIME MINISTER be pleased to refer to the answer given to Starred Question No. 365 in the Rajya Sabha on the 26th June, 1962 and state:

(a) the number of rubats which are still under illegal occupation; and

(b) what are the agency and the personnel comprising it, who operate those rubats which are now under the control of Indian Embassy and how are they operated?

THE DEPUTY MINISTER IN CHARGE OF THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) The information is being collected and will be laid on the Table of the House as soon as it is available.

(b) The answer was given in reply to Starred Question No. 648 on September 6, 1960.

SHRI ANSARUDDIN AHMAD: It appears that the Government of India have no direct control over the management of these rubats, but I believe they have some responsibility to see how these are managed because money was donated by the people of India for establishing them. Are the Government satisfied that these rubats are being managed and worked well now?

SHRI DINESH SINGH: Our Mission in Jeddah is associated with the management of some of these rubats. We are satisfied about their management.

SHRI ANSARUDDIN AHMAD: May I know who are illegally occupying these rubats?

SHRI DINESH SINGH: Individual residents of those countries who had probably got into these rubats in off season and who have not moved out.

شوی اے - ایم - طارق : میں اس سلسلہ میں یہ جاننا چاہوں گا کہ یہ جگہیں بلائی گئی تھیں - مکہ میں یہ سعودی عرب میں ان کا مقصد یہ تھا کہ یہاں سے جو حج کے لئے زائرین جاتے ہیں ان کو وہاں دھلے کی اجازت دی جائے - اور ان میں اکثر ایسی ہیں جو ہلدوستان کے پیسے سے ہلدوستان کی طرف سے بلائی گئی ہیں - اور پارٹیشن سے پہلے شاید ان کا انتظام حکومت برطانیہ کی طرف سے ہم کرتے رہے - اگر وہ ہمارا ٹرسٹ ہے ہمارا پیسہ ہے تو ان کا انتظام کس کے ہاتھ میں ہے ؟ کیا یہ بھی درست ہے کہ حج کے موقع پر جو زائرین ہلدوستان سے وہاں جاتے ہیں ان کو کافی دقتیں ہوتی ہیں اور کوئی خاص انتظام ان کے ٹھہرنے کا نہیں ہے ؟

† [श्री ए० एम० तारिक : मैं इस सिलसिला में यह जानना चाहूँगा कि यह जो जगहें बनाई गई थीं मक्का में या सउदी अरब में, उन का मकसद यह था कि यहाँ से जो हज के लिये जायरीन जाते हैं उन को वहाँ रहने की इजाजत दी जाये और उन में अक्सर ऐसी

हैं जो हिन्दुस्तान के पीसे से हिन्दुस्तान की तरफ से बनाई गई हैं और पार्टीशन से पहले शायद उन का इंतजाम हुकूमते बरतानिया की तरफ से हम करते रहे ? अगर वह हमारा ट्रस्ट है, हमारा पसा है तो उन का इंतजाम किस के हाथ में है ? क्या यह भी दुस्त है कि हज के मौका पर जो जायरीन हिन्दुस्तान से वहाँ जाते हैं उन को काफी दिक्कत होती है और कोई खास इंतजाम उनके ठहरने का नहीं है ?]

श्री दिनेश सिंह : जी हां, जैसा अभी माननीय सदस्य ने कहा है, कुछ तो जो पुरानी भारतीय रियासतें थीं उन की तरफ से बने थे, कुछ आम लोगों ने बनाई थीं । उन के ट्रस्ट थे और उन की तरफ से उन का इंतजाम होता था और वह इंतजाम करने का लोगों ने अलग-अलग तरीका रखा है । और वहाँ पर जो बाहर के लोग उस में रह जाते थे वे अब बहुत कम रह गये हैं, ज्यादातर जो भारत से लोग वहाँ जाते हैं उन के रहने के लिये वे इस्तेमाल हो रहे हैं ।]

REPORT OF THE INTERNATIONAL COMMISSION FOR SUPERVISION AND CONTROL IN VIETNAM

/SHRI NIREN GHOSH*: \DH. A. SUBBA RAO:

Will the PRIME MINISTER be pleased to state:

(a) whether Government's attention has been drawn to the statement issued by the Secretariat of the Afro-Asian Solidarity Committee, Cairo, that the recent majority report of the International Commission for Supervision and Control in Vietnam is illegal because it is not unanimous and can play into the hands of the American imperialists against the people of Vietnam;

(b) if so, what is the position of the Government of India in this matter; and

†The question was actually asked on the floor of the House by Shri Niren Ghosh.